

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1404
ANSWERED ON:16.07.2004
EVASION OF TAXES BY PRIVATE HOSPITALS AND HURSING HOMES
Jha Shri Raghunath

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that large number of private hospitals and nursing homes are not filing their income tax returns but are evading the payment of tax due to the Government in large sums;
- (b) if so, the total tax amount that these bodies have evaded so far; and
- (f) the measures Government has taken/propose to take to realize those evaded tax amount from them immediately?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a)&(b): Enquiries carried out by the Income Tax Department indicate that most of the private hospitals and nursing homes having taxable income file their returns and pay their taxes.

(c) Wherever information regarding evasion of tax in such cases comes to the notice of the Department, survey u/s 133A of the Income-tax Act, 1961, or search action u/s 132 of the Income-tax Act, 1961 is undertaken. Efforts are made on a regular basis to identify non-filers and take necessary action for getting the returns filed and the taxes paid.